

MR. CHAIRMAN : You are talking about the Motion of Privilege. It is still under consideration. So, you please, sit down.

*(Interruptions)*

MR. CHAIRMAN : Mr. Chaubeyji is also saying the same thing.

SHRI RAM NAIK : I am not talking about the Motion of Privilege...*(Interruptions)*

MR. CHAIRMAN : You are talking about the Motion of Privilege. It is still under consideration. So, you please, sit down.

*(Interruptions)*

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MR. CHAIRMAN : There is no need to display documents. Is it provided in the rules? You are on the panel.

*(Interruptions)*

MR. CHAIRMAN : Uma Bharti ji, you also sit down. You have not been given the floor. Please speak on your turn. You are required to give a notice. Everybody will get a chance on his turn.

*(Interruptions)*

SHRI RADHA MOHAN SINGH (Motihari) : Mr. Chairman, Sir, through you I would like to draw the attention of the Ministry of Railways and return the Government of India towards the vast region of North Bihar. The people of Muzaffarpur, Sitamarhi, Champaran region of North Bihar have been facing the havoc of floods of Bagmati river since independence to this day. No transport facility are available for the population of about 50 lakhs covering 15 blocks and 2000 villages of the four districts of Sitamarhi, Seohar, Muzaffarpur and Champaran. I would like to point out Hon'ble Minister of Railways that District Head quarter of Seohar and the Divisional Head quarter of Pakaridayal have so far not been linked with the rail lines. Through you, I demand that Motihari, Pakaridayal, Seohar and Sitamarhi in Bihar may kindly be linked with the rail network. There is also a need for providing a rail link between Birganiya and Muzaffarpur via Seohar and thereby connecting the densely populated areas Bairganiya, Muzaffarpur, Sitamarhi Motihari. It will provide train services for people of 2000 villages and towns of this regions. Sir, the difficulty being faced in operating train services in Champaran (Motihari) under Samastipur Railway Division may kindly be removed. I would also like to urge upon the Ministry of Railways to create a new Railway Division in Champaran.

SHRI PRAMOD MAHAJAN (Mumbai-North East) : Mr. Chairman, Sir, previous Government distributed Gas agencies and Petrol pumps very liberally. When this

matter was brought before the Supreme Court they opposed it and cancelled those allotments. Not only that but Supreme Court also gave historical judgement and imposed a fine of Rs. 50 lakhs on a former Minister. Consequentially the United Front Government decided to do away with the descretionary quota of M.Ps. was also discontinued. But now a news item has appeared in the Press that Ministry of law have submitted a note to the Central Cabinet seeking regularisation of Gas agencies and Petrol pumps allotted by previous Government. and that Ministry has requested to that effect to the Cabinet...*(Interruptions)*

SHRI SHATRUGHAN PRASAD SINGH (Ballia-Bihar): It has been opposed in the Central Cabinet that the wrong practice of distributing petrol pumps started in congress region will not continue any more ...*(Interruptions)*

12.13 hrs.

[Mr SPEAKER in the Chair]

SHRI PRAMOD MAHAJAN : I am not standing for your reply. It means that the Law Ministry intends to regularise the allotments, which were liberally made by the previous Government to sons, daughters-in-law, Brothers-sister, mother-son and mother-father-of the politicians and the administrative officers. In case these allotments are regularised naturally, it will be contempt of the Supreme Court and disrespect of public.

Therefore, Sir, I urge upon the Government to ask Ministers to make a statement in this regard making their intention clear...*(Interruptions)*

PROF. RITA VERMA : Mr. Speaker, Sir, I have a question of privilege...*(Interruptions)*

[English]

SHRI BASU DEB ACHARIA (Bakura) : Sir, the Government should clarify its position...*(Interruptions)*

MR. SPEAKER : I am fully aware of your notice, Shri. Reddy.

[Translation]

SHRI SHATRUGHAN PRASAD SINGH : Mr. Speaker, Sir, a news item appeared in the Economic Times that the Cabinet has opposed the instructions of the Supreme Court regarding the allotments made by the previous Government...*(Interruptions)* It has been opposed...*(Interruptions)*

SHRI PRAMOD MAHAJAN : Did you attend the meeting...*(Interruptions)*

VAIDYA DAU DAYAL JOSHI (Kota) : You are not a minister....*(Interruptions)*

[English]

MR. SPEAKER : I will come to you, Achariaji.

*(Interruptions)*